

CASE NO.:  
Transfer Case (civil) 6-7 of 2004

PETITIONER:  
R. Gandhi

RESPONDENT:  
Union of India & Ors.

DATE OF JUDGMENT: 20/01/2005

BENCH:  
C.J.I, G.P. MATHUR & P.K. BALASUBRAMANYAN

JUDGMENT:

JUDGEMENT

O R D E R

Though, pursuant to the order of transfer made in Transfer Petition (Civil) Nos. 737-738 of 2003, the records of these cases are received in this Court, the requirements of Order XXXVIA Rule 5 of the Supreme Court Rules have not yet been complied with and the requisite paper books produced. We think that it will be proper to consider these cases after the procedural requirements are met. These cases will, therefore, be listed for hearing later, after they are ripe for hearing.